

**Payment of Pension to Central Government Employees Through SBI Branches**

1399. SHRI RAM NARESH SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Government had issued any orders enjoining upon nationalised banks to credit the pension of Central Government Pensioners, drawing pensions through branches to their accounts well in time, so that these pensions could draw the same on the first working day of the following month;

(b) if so, the details thereof;

(c) whether some of the branches of State Bank of India in the Capital particularly in the outlying areas do not credit this pension on the last working day on the plea of non-receipt of computerised statement of monthly pension from their Central Office resulting in the pensioners not getting pension on the first working day of the next month thus causing inconvenience to them; and

(d) if so, steps the Government propose to take to set the matter right?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) Yes, Sir.

(b) Para 12.10 of the Scheme for Payment of Pension to Central Government Civil Pensioners provides for crediting of pension of the last working day of the month to which the pension relates, except for the month of March which is credited on or after the first working day of April.

(c) and (d). State Bank of India, Delhi Zonal Office has reported that all their branches in Delhi are crediting monthly

pension to the pensioners' accounts on the last working day of the month. No complaint has been received in the Central Pension Accounting Office, Ministry of Finance, Department of Expenditure, New Delhi.

**Loans to Unemployed Youths**

1400. SHRI BALGOPAL MISHRA: Will the Minister of FINANCE be pleased to state:

(a) the names of the financial institutions including the nationalised banks which give loan to the unemployed youths to enable them to start their own business;

(b) the procedure laid down for giving loans; and

(c) the maximum and minimum amount of loan given for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) to (c). Under the scheme for providing Self-Employment to Educated Unemployed Youth (SEEU) a composite loan not exceeding Rs. 35,000/- for industry sector, Rs. 25,000/- for service sector and Rs. 15,000/- for business sector is provided by all the commercial banks on the applications sponsored by the District Industries Centres (DICs). Under the scheme, the eligible persons are required to make applications to the DICs who scrutinise the applications and recommend the same to the banks to provide assistance under the scheme. The banks sanction the loan subject to the proposal being found technically feasible and economically viable.

**Production of Coffee**

1401. SHRI P.C. THOMAS: Will the Minister of COMMERCE be pleased to state: